

likely to get P.C.Os. during the current year?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) 888 as on 31.1.1992.

(b) 93 out of which 75 have been provided upto 31.1.1992 and 18 more are expected during the remaining period of the current year (1991-92).

D.A. to Extra Departmental Employees

2064. PROF. PREM DHUMAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the ex-servicemen employed as Extra-Departmental Employees are paid D A;

(b) if so, at what rates; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) to (c) As per the existing Government orders on the subject, re-employed pensioners are eligible to draw either the relief on pension or Dearness

Allowance. The Ex-Servicemen engaged as Extra-Departmental Agents are paid D.A. at the rate of 60% of their basic allowance, provided they opt not to draw relief on pension.

Demands of Extra Departmental Employees

2065. PROF. PREM DHUMAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether any discussions were held by the Government with the representatives of the Bhartiya Extra Departmental Employees in April, 1991 on their demands,

(b) if so, the details thereof; and

(c) the action taken or proposed to be taken by the Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir.

(b) and (c). A Statement showing the demands of the Extra Departmental employees raised during the discussions and the action taken/being taken by the Government in this regard is attached.